

EMPLOYEES' STATE INSURANCE (CENTRAL) AMENDMENT RULES, 1968

be extended up to the 30th April, 1968."'

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): On behalf of Shri S. C. Jamir, I beg to lay on the Table a copy of the Employees' State Insurance (Central) Amendment Rules, 1968, published in Notification No. G.S.R. 500 in Gazette of India dated the 16th March, 1968, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-640|68].

ADMISSION AS ADVOCATES (TRAINING AND EXAMINATION) RULES

SHRI M. YUNUS SALEEM: I beg to lay on the Table a copy of the Admission as Advocates (Training and Examination) Rules, 1968, published in Notification No. S.O. 926 in Gazette of India dated the 8th March, 1968, under sub-section (5) of section 49A of the Advocates Act, 1961. [Placed in Library. See No. LT-641|68].

12.57 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 26th March, 1968, adopted the following motion in regard to the Committee on Public Accounts:—

"This House resolves that the term of office of the present members of the Rajya Sabha, except those who retire on the 2nd April, 1968, serving on the Committee on Public Accounts,

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 26th March, 1968, adopted the following motion in regard to the Committee on Public Undertakings:—

"This House resolves that the term of office of the present members of the Rajya Sabha, except those who retire on the 2nd April, 1968, serving on the Committee on Public Undertakings, be extended up to the 30th April, 1968."'

COMMITTEE ON PUBLIC UNDERTAKINGS**EIGHTH REPORT**

SHRI MANUBHAI PATEL (Dabholi): I beg to present the Eighth Report of the Committee on Public Undertakings on Hindustan Aeronautics Limited.

12.58 hrs.

DEMANDS* FOR GRANTS, 1968-69
—Contd.**MINISTRY OF HOME AFFAIRS—contd.**

MR. SPEAKER: The House will now take up further discussion and voting of the Demands for Grants relating to the Ministry of Home Affairs. Out of the 8 hours allotted, we

*Moved with the recommendation of the President.